

Bail List on 22.02.2021

Sl No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	683/2021	N.Nallmurugan, S/o. Nallamaruthu	1166/2020	Keerathurai	147 148 294(B) 307 341 302 IPC	17.11.2020	Na.Manimaran
2	780/2021	1.S.Muniasami@ Tumini, S/o. Sadaiyandi @ Sevite Sadaiyandi 2. N.Maniperumal, s/o. Nallamarudhu	1166/2020	Keerathurai	147 148 294(B) 307 341 302 IPC	16.11.2020	Na.Manimaran
3	949/2021	Veeran@Balakrishn an S/o.Mookaiyan	170/ 2021	Prohibition Enforcement Wing, Madurai City	4(1)(aaa), 4(1-A) TNP Act, Transport Act and 468,471,420, 320 of IPC	20.01.2021	P.Pethurajesh 7904019826
4	734/2021	A.Nagarajan, S/o. Arumugam	170 /2021	PEW P.S Madurai.	4(1)(aaa), 4(1)(A) of TNP Act r/w. 7 of TNRS Rules r/w. 468, 471, 420 and 328 IPC	AB	R.Shankar Ganesh 9787070055
5	896/2021	Kayathiri W/o.Rajkumar	170/ 2021	PEW- Madurai City P.S	4(1)(aaa), 4(1-A) of TNP, 7 of Rectified Sprit Rules 2000, 468,471,420, 328, of IPC and Transport Act	AB	K.M.Vivekanant han 9362628292

6	1155/2021	Ponmuthu, S/o.Ponnuchamy	1230/2020	Keerathurai	392 r/w 397 506(ii) of IPC	12.12.2020	K.M.Vivekananthan
7	1186/2021	Mohamed Igbal @ Senthil Kumar S/o Nagarajan	971/ 2020	Thideer Nagar	153(A),153(B), 505(i)(b),505(1)(c), 505(2) of IPC and Sec. 31(1)(b) of Unlawful Activities Prevention Act	2.12.2020	A.Syed Abdul Kathar
8	1224/2021	Vetriselvam S/o. Nalluchamy	102/ 2021	Keerai thurai	392 r/w 397 & 506(ii) of IPC	7.2.2021	A.Parkash
9	1373/2021	Balamurugan S/o.Chellasamy	102/2021	Keerai thurai	392 r/w 397,506(ii) of IPC	7.2.2021	L.Siva
10	1247/2021	Veeramani, S/o.Rajamani	496/ 2013	Teppakulam	120(B),14714 8,149, 212,302 of IPC r/w 109 & 34 of IPC	8.2.2021	K.S.Selvaganesan
11	1249/2021	K.Chelliah S/o. Karuppan	64/ 2020	CCB (ALGSC)	465,466, 468,471 & 120(b) of IPC	9.2.2021	L.Absar Ussain

	1/2021	B.Seenivas	64/ 2020	CCB (ALGSC)	465,466, 468,471 & 120(b) of IPC	Intervener	R.Raja
12	1251/2021	1)ArulMurugan S/o. Alagar 2)Periyasamy S/o.Nandakumar	1775/2020	Samayanallur	379 of IPC	18.1.2021	S.Arumugam
13	1369/2021	1)Jeyanthi W/o.Subramaniya Raju 2)Dhivya W/o. Sathish 3)Amutha W/o Sathish	126/2021	Tallakulam	379 IPC	3.2.2021	K.R.Balakrishna n
14	1370/2021	1)Jeyanthi W/o.Subramaniya Raju 2)Dhivya W/o. Sathish 3)Amutha W/o Sathish	127/2021	Tallakulam	379 IPC	3.2.2021	K.R.Balakrishna n
15	1371/2021	1)Jeyanthi W/o.Subramaniya Raju 2)Dhivya W/o. Sathish 3)Amutha W/o Sathish	128/2021	Tallakulam	379 IPC	3.2.2021	K.R.Balakrishna n
16	1372/2021	1)Jeyanthi W/o.Subramaniya Raju 2)Dhivya W/o. Sathish 3)Amutha W/o Sathish	129/2021	Tallakulam	379 IPC	3.2.2021	K.R.Balakrishna n

17	1374/2021	Mokkathai W/o. Murugan	11/2021	Usilampatti Taluk	174 of CrPC @ 302 of IPC	23.1.2021	N.Ranjith
<u>PETITION FOR ANTICIPATORY BAIL</u>							
18	5731/2019	NaveenKannan, S/o. Natarajan.	65/ 2017	Thirumangalam AWPS, Madurai.	498(A), 406, 294(b) IPC	AB	P. Saravanan. 7094517517
19	1218/2020	P.Arunagiri, S/o.R.Palanichamy	221/ 2020	K.Pudur P.s.,	408 120(B) of IPC	AB Interim Bail granted on 17.3.2020	AK.Azagarsami 9842156062
20	1704/2020	1. N.Rajendramoorthy 2. K.YamunaDevi, W/o.Kesavan 3. Daisy Rani, W/o.Bharathidasan 4. R.Dhanasekari, W/o.Rajendramoorthi	04/ 2020	AWPS Melur	498(A) 294(b) 323 506(i) and 4 of TNPWH Act	AB Interim AB granted on 24.03.2020	V.Ganesan 9976959149
21	2572/ 2020	1. Balaji S/o.Ramamoorthy 2.Roobavathy W/o.Balaji	174/ 2019	South gate	384 406 420 448 506(2) IPC	AB IB 4.6.2020	V.Baskaran 9943333494

22	4652/2020	1. Prakash S/o. Murugesan 2. Murugesan S/o Kundumalai 3. Irulayee W/o Murugesan 4. Suganthi D/o Murugesan	40/ 2020	AWPS Thallakulam	498(A) & 406 of IPC	AB Interim Bail Intervener	A.Beer Mohamed 9944541138 S.M.Anantha Murugan 9842285868
23	5562/2020	M.Muthupandi S/o. Muthuraja	1216/2020	Theppakulam PS	403,406,408, 477A, 420 IPC	AB Intervener	K.Jayaseelan 9843244370 A.Balaji 9443185641
24	649/2021	M.Chinnadaikkan (Sekar) S/o. Muthu	33/ 2020	DCB, Madurai	120(B), 420, 406 and 506(i) IPC	AB	R. Vijaya Gopal 8637683685
	01/2021 in Crmp No.649/202 1	B.Premalatha, W/o.Balachandran	33/2020	DCB, Madurai	120(B), 420, 406 and 506(i) IPC	INTERVE NER	A.Raman 9944077432
25	1010/2021	Thirumalalagu, s/o. Iruvathan Ambalam	33/2020	DCB, Madurai	468,471, 406 and 420 IPC	AB	K.Sathishkumar 9976827300
26	898/2021	Kalidoss S/o.Chinnadurai	63/ 2021	Theppakulam P.S	406 &420 IPC	AB	S.Thoppammal 6374834212
27	1080/2021	T.Narayanan, S/o.Thangavel	5/2020	CCB Madurai	120(b) 403 406 418 420 465 467 468 474 of IPC	AB	S.Sureshkumar

28	1260/2021	S.Muthuvel S/o.M.Subramanian	7/ 2019	DCB Madurai	120(b),465,4 66,468,471 and 420 IPC	AB	R.Nagarajan
29	1375/2021	Aravindh S/o. Rameshkanna	76/2020	Vikkira mangalam	147,148,294(b),323,324,50 6(ii) of IPC and Sec.4 of TNPWH	AB	S.Manojkumar
30	1376/2021	1)Raman Paul S/o. V.Bagavathi 2)Kanmani Meenakshi W/o. Raman Paul	48/2021	Silaiman	174 of Crpc @ 306 of IPC	AB	N.V.Thangadurai s
31	1377/2021	S.Ramachandran @ Chinnal S/o. Samikannu	61/2021	Silaiman	294(b),323,32 4,506(ii) of IPC	AB	P.Velmurugan
32	1378/2021	1)M.Manoj S/o.Muthumohan 2)M.Venkatesh S/o. Meenakshisundara m 3)N.Vikki @ Vignes S/o. Nagaraj 4)R.Sonai @ Sonaimuthu S/o. Ravi 5)Muthu @ MuthuKumar S/o. Pandi 6)karuppu Siva @ Sivabalan S/o.Thiruvuru Selvam	170/2021	Anna Nagar	294(b),32342 7, 506(ii) of IPC	AB	S. Arockia Selva Ramesh

33	1379/2021	K.GopalaKrishnan S/o. Karuppaiah	683/2018	S.S.Colony	406,415, 420,506(ii) of IPC	AB	P.Pal Selvam
34	1380/2021	Shanthi W/o.Balamurugan	54/2021	Peraiyur	294(b),452 324,506(ii) of IPC and 4 of TNPWH Act	AB	PAT.S.IyappaKat hirvel
35	1381/2021	S.Nagasambatham @ Rajes S/o.S.Samy Kannan	79/2021	Samayanallur	294(b),323,5 06(ii) of IPC and 4 of TNPWH Act	AB	S.HariGopala Krishnan

PETITION FOR CONDITION MODIFICATION

36	853/2021	Karantamalai Kannan, S/o. Alagukonar	2547/2020	K.Pudur	-		I.Kannan
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PETITION FOR CONDITION RELAXATION

37	1175/2021	1.Santhanarajan. S/o. Ganesan 2. Saravanakumar, S/o. Karuppaiah	2618/2020	K.Pudur	25(1)(A) Arms Act		M.Kubendiran
38	1176/2021	1. V.Palaniammal, W/o. Veeran 2. V.Balamurugan, S/o. Veeran 3. Uma @ Umadevi, W/o. Balamurugan 4. Balakrishnan, S/o. Veeran 5. B.Sripriya, W/o. Balakrishnan	2048/2020	Vadipatti	147, 294(B), 323, 324, 506(i) of IPC of TNPWH Act		R.Prakash

39	1382/2021	Ganesan S/o.Balu	1523/2020	Palamedu	120(b),465,4 68,379 of IPC and Sec.21(1) of MMDR Act		R.Swaminathan
40	1383/2021	1)Pethanan S/o.Vellaichamy 2)Kodipuli S/o. Vellaichamy 3)Chandru S/o.Kodipuli 4)Manimegalai W/o.Kodipuli	946/2020	Chekkannurani	294(b),323,3 24and 506(ii) of IPC and Sec.4 of TNPWH Act		A.Raman
41	1384/2021	Ediyal @ Mariya Ediyal W/o. Selvam	1269/2020	Keeraithurai	408 and 477 (A) IPC		S.Rajendran
42	1385/2021	Andrush S/o.nagulan	1559/2020	Mathichiyam	147,148,294(b),323, 324,506(ii) of IPC Sec.3(1) of TNPPDL Act		P.Padidurai
43	1386/2021	Vasudevan S/o Kumar	1463/2020	Mathichiyam	294(b),307 and 506(ii) of IPC		P.padidurai
44	1387/2021	1)SonaiMuthu S/o.Muthaiah 2)Muthusamy S/o.Sonai @ Sonaimuthu 3)Lakshmanan S/o.Kannan	2764/2020	Sellur	109,294(b),3 23 and 506(ii) IPC		M.Silambarasan
45	1388/2021	RameshKumar S/o. Subbaiah	25/2021	K.Pudur	307, 354(D) and 120(B) of IPC		S.Mohankumar

46	1389/2021	Muthumani @ Thothan S/o. Manikandan	1944/2020	AnnaNagar	392,397 and 506(ii) of IPC		P.Maheshpandi
47	1390/2021	Murugesan @ Vignesh S/o MuthuKaruppan	1523/2020	Palamedu	120(b),465,4 68,399 of IPC and Se.21(1) of MMDR Act		S.Shanmugam
48	1391/2021	P.Praveen S/o. paranthaman	25/2020	CCB Madurai	419,420,465, 468,471,474, 506(i) and 120(B) of IPC		M.S.Sureshkumar
49	1392/2021	Chellapandi S/o Ramasamy	943/2020	Valandur	294(b),323 and 506(ii) of IPC		M.Kubendiran
50	1393/2021	Dineshkumar @ Dinesh @ Baby S/o. Selvakumar	853/2020	Thideer nagar	147,148,294(b) and 506(ii) of IPC Sec. 25(1A) of Arms Act and Sec.3(1) of TNPPDL Act		P.Sureshkumar

51	1394/2021	1)M.Sivakumar S/o Muniyandi 2)R.PalPandi S/o RamaThevar	1544/2020	Thirumangalam Taluk	147,148,341,324 and 307 IPC		R.John Jayaseelan
52	1395/2201	1)Palraj S/o.Mani 2)Dinesh S/o.Palraj 3)Sampath S/o. ChellaThevar 4)K.Deepam W/o.Palraj 5)Dhiviya D/o.Palraj 6)Annaikodi W/o.karuppaiah 7)Poonkodi D/o.karuppaiah 8)Mani S/o. Vellaichamy 9)Apple pandi S/o. ChellaThevar	2076/2020	Checkkanurani	147,148,294(b),342,323,324 and 506(ii) of IPC		O.D.Rajkumar
53	1396/2021	1)Palraj S/o.Mani 2)Dinesh S/o.Palraj 3)Sampath S/o. ChellaThevar 4)K.Deepam W/o.Palraj 5)Dhiviya D/o.Palraj 6)Annaikodi W/o.karuppaiah 7)Poonkodi D/o.karuppaiah 8)Mani S/o. Vellaichamy 9)Apple pandi S/o. ChellaThevar	2074/2020	Checkkanurani	147,148,294(b),342,323,324 and 506(ii) of IPC		O.D.Rajkumar

TIME EXTENSION PETITIONS

54	1397/2021	Manikandan S/o. Velu	39/2021	K.Pudur	294(b),324 and 506(ii) of IPC		V.Ramesh
55	1398/2021	G.Sarath S/o. Gubendran	1544/2020	Thirumangalam Taluk	147,148,341, 324,307 of IPC		R.John Jayaseelan
56	1399/2021	Prabhu S/o. Sakkaravel	30/2019	CCB Madurai	420 IPC		D.Srinivasaragavan
57	1400/2021	T.Dharmarajan S/o.ThirumeniPillai	1342/2020	Subramaniya puram	294(b),323 and 506(i) of IPC		K.Manvalan

SUSPENSION OF SENTENCE

58	Crmp No.1244/20 21 & CRLR No.25/2021	Karuppasamy @ Moottai, S/o.Velmurugan	-	Sellur (L&O)		B.Murugan
59	Crmp No.1245/20 21 & CRLR No.26/2021	Siva @ AnjanSiva, S/o.Murugan	LIR No.38/2020	Thdeer Nagar (L&O)		R.John Jeyaseelan Jacop
60	Crmp No.1246/20 21 & CRLR No.27/2021	Saravanan @ Left Saravanan, S/o.Rasu	-	Avaniyapuram (L&O)		M.Kubendiran
61	Crmp No.1316/20 21 & CRLR No.28/2021	Kalidoss @ Pallukalidoss, S/o.Murugan	LIR No.16/2020	Thideer Nagar		S.Rajasekaran

62	Crmp No.1317/20 21 & CRLR No.29/2021	Akash Raghupathi, S/o.Muniasamy	-	Avaniyapuram	S.Ayyapparaja
63	Crmp No.1318/20 21 & CRLR No.30/2021	Saravanan @ Saravanakumar, S/o.Kasipandi	-	Mathichiyam (L& O)	S.Ayyapparaja
64	Crmp No.1319/20 21 & CRLR No.31/2021	Markanda Boopathy, S/o.Murugan	-	Mathichiyam	D.Sumathi
65	Crmp No.1320/20 21 & CRLR No.32/2021	Moorthy, S/o.Manoharan	-	S.S.Colony	M.Ganeshkamu